

[Shri Jyotirmoy Bosu]

leading the House. You should allow this to be raised.

**SHRI INDRAJIT GUPTA (Alipore) :** Is the matter under your consideration ?

**MR. SPEAKER :** Yes; it is under my consideration.

**SHRI S. M. BANERJEE (Kanpur) :** Let us have a discussion. Every time confusion is being confounded by statements made by various Ministers on land reforms..... (*Interruptions.*)

**SHRI JYOTIRMOY BOSU :** As it is the Lok Sabha is going out of existence; You do not care. Do not hit a dead horse; it is already half dead. The rule clearly says that the Speaker, if he gives consent under rule 222 and holds that the matter proposed to be discussed is in order, the right to raise the question shall be governed by the following conditions, namely, not more than one shall be put on the same day.

**MR. SPEAKER :** I have not given my consent; the very first thing is not there.

**SHRI JYOTIRMOY BOSU :** You should have. You are the creature of the rules. Your very Chair has come out of these rules. You cannot supersede the rules. The matter requires the intervention of the House.

**MR. SPEAKER :** Your interpretation may not wipe out my knowledge at all.

**SHRI JYOTIRMOY BOSU :** You must display a bit more of your knowledge.

**MR. SPEAKER :** I am not going to be let by your knowledge.

**SHRI JYOTIRMOY BOSU :** Kindly display it for our education sometimes.

**MR. SPEAKER :** You need it. Papers to be laid.

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADILKAR) :** Sir, I beg to lay on the Table a

statement...(*Interruptions*)

**SHRI JYOTIRMOY BOSU :** I find that the Maharashtra Government, from where Mr. Khadilkar comes, have fired and killed nine workers in Ambarnath at night with the help of a torch...(*Interruptions*) What is the Labour Minister doing ? Why should he be here ? He should resign... (*Interruptions*) Seven workers have been murdered. What is this ? We are not here to watch a circus. We want to know this. The police entered the factory at night with torches and the workers were spotted and they were shot dead. I want to ask the Minister what he has done so far ..(*Interruptions*),

**MR. SPEAKER :** You are speaking without my permission, This is not the occasion. Papers to be laid.

12.05 hrs.

#### PAPERS LAID ON THE TABLE

STATEMENT IN ACTION TAKEN ON CONVENTION AND RECOMMENDATIONS ADOPTED AT FIFTY-FIFTH (MARITIME) SESSION OF I. L. O.

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADILKAR) :** I beg to lay on the Table a statement (Hindi and English versions) on the action taken or proposed to be taken on the Conventions and Recommendations adopted at the Fifth-fifty (Maritime) Session of the International Labour Conference held at Geneva in October, 1970. [*Place in Library* See No. LT-1929/72]

STATEMENTS SHOWING ACTION TAKEN BY GOVT. ON ASSURANCES ETC. GIVEN BY MINISTERS DURING LOK SABHA SESSIONS

**THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND) :** I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:—